

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
DEPARTMENT OF SPORTS  
LOK SABHA  
UNSTARRED QUESTION No.940  
TO BE ANSWERED ON 29.07.2024**

**e-Sports in India**

**940 SHRI TANUJ PUNIA:**

**SHRI SAPTAGIRI SANKAR ULAKA:**

**SHRI HARISH CHANDRA MEENA:**

**DR. AMAR SINGH:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government has any proposal to establish an e-sport specific regulatory body to formalise e-sports and ensure the rights of e-athletes in the country;**

**(b) if so, the details thereof and if not, the reasons therefor;**

**(c) whether the Government has framed any policy or guidelines regarding management and control of e-sports in the country;**

**(d) whether the Government will define e-sports, if so, the details thereof; and**

**(e) whether it differs from real money online games to remove ambiguity, if so, the details thereof?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
[DR. MANSUKH MANDAVIYA]**

**(a) to (d): No proposal is under consideration with the Ministry of Youth Affairs & Sports to establish an e-sport specific regulatory body to formalise e-sports in the country.**

**No specific policy or guideline regarding management and control of e-sport in India has been framed. The Government recognizes National Sports Federations (NSFs) at the national level for promotion and development of sports. The Government has laid down criteria for grant of recognition of NSFs in the National Sports Development Code of India, 2011(Sports Code). The Sports Code is available on the website of the Ministry of Youth Affairs & Sports, i.e. <https://yas.nic.in>.**

**(e): E-Sports as part of the multi-sports is distinct from real money online games.**

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